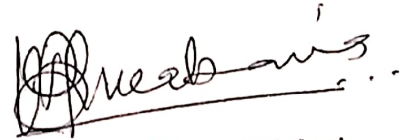


FORM G

**INVITATION FOR EXPRESSION OF INTEREST (1<sup>ST</sup> EXTENSION) FOR  
RAJAT COMMERCIAL ENTERPRISES PRIVATE LIMITED  
OPERATING IN WHOLESALE TRADE AND COMMISSION TRADE, EXCEPT OF MOTOR  
VEHICLES AND MOTORCYCLES, IN MUMBAI**

)Under Regulation 36A)I( of the Insolvency and Bankruptcy Board of India  
)Insolvency Resolution Process for Corporate Persons( Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	Name - Rajat Commercial Enterprises Private Limited PAN – AABCR5631E CIN - U51100MH1987PTC043706
2	Address of the registered office	401/A, Pearl Arcade, Opp. P.K. Jewellers, Dawood Baug Lane, Andheri (W), Mumbai, Maharashtra, India, 400058
3	URL of website	There is no operational website for CD.
4	Details of place where majority of fixed assets are located	The CD does not have any Fixed Assets
5	Installed capacity of main products/ services	Specific installation capacity cannot be ascertained.
6	Quantity and value of main products/ services sold in last financial year	FY 2022 - Nil FY 2023 – Nil
7	Number of employees/ workmen	NA
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought from the office of RP at 3rd Floor, 301 Patel Services Inchl. Estate, Plot No B-40, Off Link Road Andheri (W), Mumbai Maharashtra, 400053 Email: cirprajat@gmail.com
9	Eligibility for resolution applicants under section 25)2)h( of the Code is available at:	Information can be sought from the office of RP at 3rd Floor, 301 Patel Services Inchl. Estate, Plot No B-40, Off Link Road Andheri (W), Mumbai Maharashtra, 400053 Email: cirprajat@gmail.com
10	Last date for receipt of expression of interest	01.04.2024
11	Date of issue of provisional list of prospective resolution applicants	04.04.2024
12	Last date for submission of objections to provisional list	09.04.2024
13	Date of issue of final list of prospective resolution applicants	11.04.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.04.2024
15	Last date for submission of resolution plans	15.05.2024
16	Process email id to submit EOI	cirprajat@gmail.com



**Vinod Kumar Bukalsaria**  
Resolution Professional for Rajat Commercial Enterprises Private Limited  
Registration No: IBBI/IPA-001/IP-P-02001/2020-2021/13146  
AFA Valid till 07 May 2024  
Email: cirprajat@gmail.com

Date: 30 March 2024  
Place: Mumbai

